

(c) How do Government propose to tackle this problem?

The Minister of Labour (Shri V. V. Giri): (a) Yes.

(b) At the end of May, 1952, 14,828 graduates with one or more degrees, 1,01,038 matriculates and 250,729 non-matriculates were registered with the Employment Exchanges.

(c) Government hope that these persons will be increasingly absorbed in employment as and when the various development programmes of Government make headway.

Pandit M. B. Bhargava: May I know whether the number of the unemployed is on the increase or on the decrease as compared with the previous year?

Shri V. V. Giri: It is on the increase.

Dr. P. S. Deshmukh: What date or year do these figures relate to?

Shri V. V. Giri: End of May 1952.

Shri M. L. Dwivedi: May I know the percentage of persons actually employed to those registered?

Shri V. V. Giri: I shall try to place a full list on the Table of the House.

Dr. Ram Subhag Singh: May I know whether Government propose to absorb some of these educated unemployed persons in the community development projects and other developmental schemes?

Shri V. V. Giri: Certainly that matter will be considered and ought to be considered.

Shri Veeraswamy: May I know whether it is impossible for Government to give employment to the unemployed persons without the help of the employment exchanges in different parts of the country?

Shri V. V. Giri: Where it is possible, it will be done.

Shri M. S. Gurupadaswamy: Out of the unemployed, may I know how many are women?

Shri V. V. Giri: Notice.

NEPA PAPER MILLS

*1203. **Shri K. G. Deshmukh:** (a) Will the Minister of Commerce and Industry be pleased to state the proportion of expenses borne by the Central Government and Madhya Pradesh State Government respectively in constructing "Nepa Paper Mills" in Madhya Pradesh?

(b) For how many years has the construction work of the aforesaid Mills been going on and what is the progress?

(c) Is there a time-limit prescribed for its completion?

(d) What is the expenditure incurred on it up to this time and how much will be incurred henceforth?

(e) Are there any complaints received regarding the construction work of these Mills from the public?

The Deputy Minister of Commerce and Industry (Shri Karmarkar): (a) The Central Government have advanced a loan of Rs. 63.20 lakhs in 1951-52 to the Madhya Pradesh Government for financing the Scheme. The State Government have purchased shares of the value of Rs. 60 lakhs and advanced a loan of Rs. 240 lakhs.

(b) Approximately 4 years. Most of the machinery ordered has arrived at the site. A railway siding costing approximately Rs. 7 lakhs has been constructed. Only a part of the factory building has been completed so far by the Madhya Pradesh Government. The remaining work on the factory building and the construction of residential quarters are in hand.

(c) No, Sir.

(d) Expenditure incurred so far is Rs. 270 lakhs approximately. Further expenditure to be incurred is estimated at Rs. 229 lakhs.

(e) No, Sir.

Shri K. G. Deshmukh: In view of the expenditure incurred by the Government, have they kept any control over the construction of this Nepa Paper Mills?

Shri Karmarkar: You mean the Government of India? There is no idea of taking control of it.

Shri K. G. Deshmukh: I was asking whether they have any control on the work of the construction.

Shri Karmarkar: We are following the work of the Madhya Pradesh Government.

Dr. P. S. Deshmukh: May I know what arrangements are being made for providing the additional capital required? Who is going to contribute it?

Shri Karmarkar: After purchasing shares of the value of Rs. 60 lakhs the Madhya Pradesh Government have advanced a loan of Rs. 240 lakhs. The Central Government have made a loan of Rs. 63.2 lakhs out of which the Madhya Pradesh Government have already drawn Rs. 50 lakhs and odd.

There is also a proposal that we should advance them another Rs. 46 lakhs. So, between the Madhya Pradesh Government and us the capital will be made up. That is the idea.

Dr. P. S. Deshmukh: What is the public contribution? What is the amount that has been raised by public shares?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): It is Rs. 1.4 crores.

Shri K. G. Deshmukh: May I know how many Managing Directors' services have been terminated up to this time and for what reasons?

Shri Karmarkar: I should like to have notice about the previous terminations of services, but the Madhya Pradesh Government have now appointed one of their Officers as the Managing Director.

श्री जसानी : क्या यह बात सही है कि मध्य प्रदेश सरकार ने जो कमेटी बनाई थी उस ने उस रकम की मंजूरी नहीं दी जो कि मांगी गई थी और कोई जानकारी भी नहीं कराई गई जब कि इंकवारी के लिये कहा गया था ?

Shri Karmarkar: I couldn't follow it. Will he kindly repeat the question?

Mr. Speaker: He says that some amount which was asked for was not sanctioned by the Committee appointed by the Madhya Pradesh Government and they wanted a further enquiry or reference to the Committee. Has he any information?

Shri Karmarkar: I have no information on that point, Sir.

Shri Jasani: Was any Sub-Committee appointed?

Shri Karmarkar: The Committee submitted its report to the State Government, and the project cost as worked out by them has now been accepted, and they have made some suggestions also.

श्री जसानी : उस कमेटी की रिपोर्ट की वार्तों पर क्या क्या अमल हुआ है ?

श्री कर्मरकर : जो काम चल रहा है वही उस का नतीजा है ।

सरकार ए० एस्० सहस्रक : क्या सरकार बतायेगी कि इन्फा कमेटी की रिपोर्ट क्यों नहीं प्रकाशित की गई ?

श्री कर्मरकर : इस के बारे में स्टेट गवर्नमेंट से मालूम करेंगे ।

HOUSES FOR DISPLACED PERSONS

*1205. **Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Rehabilitation be pleased to state how many displaced persons in Delhi have been accommodated in the houses of evacuees?

(b) What was the quota of displaced persons allotted originally to Delhi for resettlement and how many have actually come to Delhi?

(c) How many tenements, houses and shops were constructed in and near Delhi during 1951-52?

(d) How many will be available for allotment before the end of June 1952?

The Minister of Rehabilitation (Shri A. P. Jain): (a) 1,90,000.

(b) The quota originally allotted to Delhi was one lakh. As against this 5.10 lakh displaced persons were in Delhi according to the census of 1951.

(c) 8,564 houses and tenements and 1,906 shops were completed and 5,002 houses and tenements and 493 shops were under construction on 1st April 1952.

(d) About 5,000 houses and tenements and shops.

Pandit Munishwar Datt Upadhyay: How many evacuee houses are still there which have not been allotted to anybody?

Shri A. P. Jain: Thirty-three.

Pandit Munishwar Datt Upadhyay: Is it on account of dispute?

Shri A. P. Jain: Altogether thirty-three evacuee houses are lying vacant and they have not been allotted.

Pandit Munishwar Datt Upadhyay: What was the total number of displaced persons out of which this quota was allotted to Delhi originally?

Shri A. P. Jain: 49 lakhs and odd.

Pandit Munishwar Datt Upadhyay: Was it revised later on?